

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

RAJYA SABHA

UNSTARRED QUESTION NO. 1819

Answered on December 19, 2023/ 28 Agrahayana, 1945 (Saka)

Grants to States

1819 Shri Elamaram Kareem:

Will the Minister of *Finance* be pleased to state:

- (a) how much is the total grants to be given to each State according to the 15th Finance Commission recommendations;
- (b) whether Government has disbursed all these amounts to the States;
- (c) the details on pending amounts to be disbursed to States, State-wise and by when the same will be cleared;
- (d) whether the States have requested for more Central assistance considering the acute financial crisis; and
- (e) the manner in which Government is planning to help the States to overcome the revenue loss?

ANSWER

**MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)**

Part (a): 15th Finance Commission recommended grants are released to the State Governments as per the accepted recommendations of the Commission. State-wise details of these grants earmarked for each State for the award period from 2021-22 to 2025-26 is given at **Annexure-I**.

Parts (b) & (c): The Department of Expenditure releases the grants to the State Governments based on the recommendations from the concerned Nodal Ministry/Departments upon fulfillment of the conditions stipulated by the Finance Commission. Details of grants recommended by the 15th Finance Commission in its final report and the amount disbursed to the States in the financial year 2021-22, 2022-23 and 2023-24 (upto 14.12.2023) is placed at **Annexure-II**.

Part (d): The Union Government came out with a 'Scheme for Special Assistance to States for Capital Expenditure' in October, 2020 considering the tough fiscal environment faced by the State Governments due to COVID-19 pandemic. It aimed to assist the States in boosting capital expenditure and enhancing the productive capacity of the economy. Under the Scheme, the Central Government provided 50-year interest free loan to States. This Scheme was continued in 2021-22, 2022-23 and 2023-24 with enhanced allocation in view of the extremely positive

response of the State Governments to the Schemes and their request for continuing the Scheme. State-wise details of Special Assistance (loan) released under the Scheme to States for Capital Expenditure/Investment from financial year 2020-21 to 2023-24 is provided in **Annexure-III**.

Part (e): 15th Finance Commission has recommended Post devolution Revenue Deficit Grant after assessing the Revenue and expenditure of the States to meet the gap in Revenue Accounts. The details of eligible States to receive this grant is placed at Column No.(2) of **Annexure-I**.

ANNEXURE-I

Annexure referred to in reply to Part (a) of the Rajya Sabha Unstarred Question No.1819 for answer 19.12.2023 regarding Grants to States

Total grants recommended by the 15th Finance Commission during its award period 2021-26

(Rs. in crore)

| Sl. No. | Name of State | Post Devolution Revenue Deficit Grant | Local Bodies Grants | Disaster Management Grant | Health Sector Grant through local governments |
|---------|-------------------|---------------------------------------|---------------------|---------------------------|---|
| 0 | 1 | 2 | 3 | 4 | 5 |
| 1 | Andhra Pradesh | 30497 | 18063 | 6183 | 877 |
| 2 | Arunachal Pradesh | 0 | 1618 | 1382 | 133 |
| 3 | Assam | 14184 | 10934 | 4268 | 2161 |
| 4 | Bihar | 0 | 35577 | 7824 | 3223 |
| 5 | Chhattisgarh | 0 | 10368 | 2387 | 588 |
| 6 | Goa | 0 | 609 | 63 | 56 |
| 7 | Gujarat | 0 | 22163 | 7316 | 1070 |
| 8 | Haryana | 132 | 9066 | 2715 | 695 |
| 9 | Himachal Pradesh | 37199 | 3049 | 2258 | 377 |
| 10 | Jharkhand | 0 | 12322 | 3138 | 1014 |
| 11 | Karnataka | 1631 | 21877 | 4369 | 1233 |
| 12 | Kerala | 37814 | 12554 | 1738 | 607 |
| 13 | Madhya Pradesh | 0 | 28367 | 10059 | 2340 |
| 14 | Maharashtra | 0 | 41391 | 17803 | 2710 |
| 15 | Manipur | 9796 | 1277 | 234 | 191 |
| 16 | Meghalaya | 3137 | 1385 | 363 | 187 |
| 17 | Mizoram | 6544 | 713 | 259 | 115 |
| 18 | Nagaland | 21249 | 1038 | 228 | 153 |
| 19 | Odisha | 0 | 15752 | 8865 | 962 |
| 20 | Punjab | 25968 | 10305 | 2736 | 902 |
| 21 | Rajasthan | 14740 | 27172 | 8186 | 1186 |
| 22 | Sikkim | 1267 | 360 | 279 | 100 |
| 23 | Tamil Nadu | 2204 | 25526 | 5637 | 1002 |
| 24 | Telangana | 0 | 13111 | 2483 | 624 |
| 25 | Tripura | 19890 | 1580 | 378 | 265 |
| 26 | Uttar Pradesh | 0 | 67160 | 10685 | 6150 |
| 27 | Uttarakhand | 28147 | 4181 | 5178 | 728 |
| 28 | West Bengal | 40115 | 30393 | 5587 | 2106 |
| | Total | 294514 | 427911 | 122601 | 31755 |

Annexure referred to in reply to part (b) & (c) of the Rajya Sabha Unstarred Question No.1819 for answer on 19.12.2023 regarding Grants to States

" 15th Finance Commission recommended grants released to the State Governments during 2021-22, 2022-23 and 2023-24 (upto 14.12.2023)"

(Rs. in crore)

| Sl. No. | Name of State | Post Devolution Revenue Deficit Grant | | | Local Bodies grant | | | Disaster Management grant | | | Health Sector Grant through local governments | | | National Disaster Response Fund | | |
|---------|-------------------|---------------------------------------|----------|---------|--------------------|---------|---------|---------------------------|---------|---------|---|---------|---------|---------------------------------|---------|---------|
| | | 2021-22 | 2022-23 | 2023-24 | 2021-22 | 2022-23 | 2023-24 | 2021-22 | 2022-23 | 2023-24 | 2021-22 | 2022-23 | 2023-24 | 2021-22 | 2022-23 | 2023-24 |
| 0 | 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 | 16 |
| 1 | Andhra Pradesh | 17257.00 | 10549.00 | 2018.25 | 2126.85 | 1684.10 | 1518.85 | 1119.00 | 940.00 | 987.20 | 488.15 | 1.17 | 489.77 | 351.43 | 0.00 | 0.00 |
| 2 | Arunachal Pradesh | 0.00 | 0.00 | 0.00 | 142.75 | 0.00 | 0.00 | 250.00 | 210.40 | 110.40 | 46.94 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 3 | Assam | 6376.00 | 4890.00 | 2188.50 | 1495.80 | 1816.20 | 802.00 | 772.00 | 648.80 | 340.40 | 272.25 | 0.00 | 0.00 | 0.00 | 250.00 | 0.00 |
| 4 | Bihar | 0.00 | 0.00 | 0.00 | 4545.25 | 5394.35 | 3911.16 | 1416.00 | 1338.30 | 773.10 | 1116.31 | 0.00 | 0.00 | 1038.96 | 0.00 | 0.00 |
| 5 | Chhattisgarh | 0.00 | 0.00 | 0.00 | 1609.00 | 1591.20 | 746.00 | 432.00 | 181.60 | 272.40 | 338.79 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 6 | Goa | 0.00 | 0.00 | 0.00 | 78.50 | 41.00 | 0.00 | 9.60 | 13.20 | 6.00 | 31.45 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 7 | Gujarat | 0.00 | 0.00 | 0.00 | 2314.00 | 3977.51 | 2194.99 | 1059.20 | 959.80 | 1279.00 | 629.22 | 367.32 | 0.00 | 1000.00 | 0.00 | 0.00 |
| 8 | Haryana | 132.00 | 0.00 | 0.00 | 667.25 | 1054.96 | 683.13 | 392.80 | 562.60 | 216.80 | 301.38 | 3.19 | 0.00 | 0.00 | 0.00 | 0.00 |
| 9 | Himachal Pradesh | 10249.00 | 9377.00 | 6043.50 | 288.25 | 727.50 | 52.60 | 409.00 | 385.20 | 403.60 | 98.01 | 0.00 | 0.00 | 0.00 | 214.26 | 389.27 |
| 10 | Jharkhand | 0.00 | 0.00 | 0.00 | 1220.00 | 1712.94 | 812.50 | 454.40 | 113.60 | 0.00 | 444.40 | 0.05 | 0.00 | 200.00 | 0.00 | 0.00 |
| 11 | Karnataka | 1631.00 | 0.00 | 0.00 | 3265.50 | 2831.25 | 1150.70 | 791.00 | 664.00 | 348.80 | 551.53 | 0.00 | 188.86 | 1623.30 | 939.83 | 0.00 |
| 12 | Kerala | 19891.00 | 13174.00 | 3561.75 | 1539.00 | 1850.00 | 465.45 | 314.00 | 264.00 | 204.80 | 427.13 | 94.30 | 458.03 | 0.00 | 0.00 | 0.00 |
| 13 | Madhya Pradesh | 0.00 | 0.00 | 0.00 | 2603.10 | 3335.85 | 2660.34 | 1820.00 | 1719.90 | 1194.60 | 922.80 | 439.02 | 446.61 | 600.50 | 0.00 | 0.00 |
| 14 | Maharashtra | 0.00 | 0.00 | 0.00 | 4336.90 | 6357.90 | 3149.70 | 2577.60 | 3593.60 | 1854.60 | 778.01 | 16.66 | 536.05 | 1056.39 | 0.00 | 0.00 |
| 15 | Manipur | 2524.00 | 2310.00 | 1578.00 | 65.50 | 42.50 | 0.00 | 42.00 | 35.20 | 18.80 | 42.88 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 16 | Meghalaya | 1279.00 | 1033.00 | 536.25 | 91.00 | 84.50 | 33.00 | 66.00 | 27.20 | 27.20 | 58.65 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 17 | Mizoram | 1790.00 | 1615.00 | 1105.50 | 51.50 | 17.00 | 35.00 | 37.60 | 53.50 | 25.70 | 31.19 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 18 | Nagaland | 4557.00 | 4530.00 | 3335.25 | 108.50 | 61.00 | 15.00 | 41.00 | 38.70 | 45.70 | 57.01 | 0.00 | 0.00 | 0.00 | 107.30 | 0.00 |

| | | | | | | | | | | | | | | | | |
|----|----------------------|------------------|-----------------|-----------------|-----------------|-----------------|-----------------|-----------------|-----------------|-----------------|-----------------|----------------|----------------|----------------|----------------|---------------|
| 19 | Odisha | 0.00 | 0.00 | 0.00 | 2491.00 | 2579.00 | 1461.12 | 1604.00 | 1516.50 | 1760.60 | 461.77 | 125.30 | 336.15 | 500.00 | 0.00 | 0.00 |
| 20 | Punjab | 10081.00 | 8274.00 | 4213.50 | 1558.95 | 1469.45 | 553.47 | 396.00 | 515.00 | 322.40 | 399.66 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 21 | Rajasthan | 9878.00 | 4862.00 | 0.00 | 5195.50 | 4068.78 | 294.00 | 1481.00 | 1400.40 | 972.60 | 656.17 | 176.56 | 0.00 | 0.00 | 13.46 | 0.00 |
| 22 | Sikkim | 678.00 | 440.00 | 111.75 | 48.50 | 40.50 | 16.50 | 50.00 | 47.70 | 55.70 | 20.98 | 0.00 | 0.00 | 55.23 | 0.00 | 81.89 |
| 23 | Tamil Nadu | 2204.00 | 0.00 | 0.00 | 5724.48 | 3822.70 | 2191.27 | 816.00 | 1167.90 | 900.00 | 805.93 | 801.08 | 838.94 | 566.36 | 0.00 | 0.00 |
| 24 | Telangana | 0.00 | 0.00 | 0.00 | 1073.53 | 2751.40 | 960.00 | 359.20 | 188.80 | 188.80 | 418.20 | 419.19 | 0.00 | 0.00 | 0.00 | 0.00 |
| 25 | Tripura | 4546.00 | 4423.00 | 3130.50 | 213.00 | 168.00 | 139.60 | 68.00 | 63.90 | 37.50 | 84.08 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 26 | Uttar Pradesh | 0.00 | 0.00 | 0.00 | 8969.25 | 10943.82 | 5028.05 | 1546.40 | 1401.60 | 1015.00 | 1790.77 | 38.32 | 0.00 | 0.00 | 0.00 | 0.00 |
| 27 | Uttarakhand | 7772.00 | 7137.00 | 4667.25 | 565.00 | 478.64 | 329.02 | 937.00 | 885.60 | 511.60 | 150.10 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 28 | West Bengal | 17607.00 | 13587.00 | 6264.75 | 4071.27 | 4454.95 | 3199.63 | 1011.00 | 955.80 | 552.20 | 828.07 | 826.72 | 2.34 | 350.13 | 0.00 | 0.00 |
| | Total | 118452.00 | 86201.00 | 38754.75 | 56459.13 | 63357.00 | 32403.07 | 20271.80 | 19892.80 | 14425.50 | 12251.82 | 3308.88 | 3296.74 | 7342.30 | 1524.85 | 471.16 |

ANNEXURE-III

Annexure referred to in reply to Part (d) of the Rajya Sabha Unstarred Question No.1819 for answer on 19.12.2023 regarding Grants to States.

Special Assistance (loan) released under the Scheme for Special Assistance to States for Capital Expenditure/Investment

(Rs. in crore)

| Sl. No. | States | 2020-21 | 2021-22 | 2022-23 | 2023-24 (As on 13.12.2023) |
|--------------|-------------------|-----------------|-----------------|-----------------|----------------------------|
| 1 | Andhra Pradesh* | 688.00 | 501.79 | 6105.56 | 0.00 |
| 2 | Arunachal Pradesh | 232.97 | 371.19 | 1564.10 | 992.49 |
| 3 | Assam | 450.00 | 600.00 | 4300.14 | 2841.21 |
| 4 | Bihar | 843.00 | 1246.50 | 8455.85 | 6135.54 |
| 5 | Chhattisgarh | 286.00 | 423.00 | 2941.97 | 2044.78 |
| 6 | Goa | 97.66 | 111.04 | 572.75 | 332.35 |
| 7 | Gujarat | 285.00 | 432.00 | 4045.82 | 2336.62 |
| 8 | Haryana | 91.00 | 135.00 | 1267.00 | 756.75 |
| 9 | Himachal Pradesh | 533.00 | 800.00 | 650.80 | 644.36 |
| 10 | Jharkhand | 277.00 | 246.00 | 2964.32 | 1693.19 |
| 11 | Karnataka | 305.00 | 451.50 | 3399.35 | 2538.04 |
| 12 | Kerala* | 81.50 | 238.50 | 1902.74 | 0.00 |
| 13 | Madhya Pradesh | 1320.00 | 1512.36 | 7360.20 | 5325.60 |
| 14 | Maharashtra | 514.00 | 771.73 | 6744.16 | 3457.61 |
| 15 | Manipur* | 317.16 | 212.85 | 467.22 | 0.00 |
| 16 | Meghalaya | 200.00 | 281.20 | 1049.02 | 555.43 |
| 17 | Mizoram | 200.00 | 299.99 | 297.50 | 487.55 |
| 18 | Nagaland | 200.00 | 300.00 | 504.16 | 462.30 |
| 19 | Odisha | 471.50 | 517.12 | 75.00 | 3039.77 |
| 20 | Punjab* | 296.50 | 223.50 | 798.22 | 0.00 |
| 21 | Rajasthan | 1002.00 | 692.41 | 5595.64 | 3987.91 |
| 22 | Sikkim | 200.00 | 300.00 | 551.36 | 271.66 |
| 23 | Tamil Nadu | 0.00 | 505.50 | 4011.27 | 2643.65 |
| 24 | Telangana | 358.00 | 214.14 | 2500.98 | 1241.84 |
| 25 | Tripura | 300.00 | 118.54 | 349.79 | 258.77 |
| 26 | Uttar Pradesh | 976.00 | 1483.00 | 7940.50 | 12458.43 |
| 27 | Uttarakhand | 675.00 | 263.92 | 1124.01 | 785.78 |
| 28 | West Bengal | 630.00 | 933.00 | 3655.92 | 5015.58 |
| Total | | 11830.29 | 14185.78 | 81195.35 | 60307.19 |

*: The State has not met the eligibility criteria prescribed under the Scheme for 2023-24.